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IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 3640/2024 & CAV 117/2024, CM APPL. 15080/2024, CM +APPL. 15081/2024, CM APPL. 15082/2024

NURAY REALTECH PRIVATE LIMITED Petitioner

> Mr. Apoorv Agarwal, Adv., Ms. Through:

> > Prachi Darji, Adv., Ms. Kanishka Lunia, Adv., Ms. Saloni Singh, Adv.

versus

BANK OF BARODA & ORS. Respondent

> Through: Mr. Kirtiman Singh, Mr. Kartik Baijal

> > and Ms. Shreya V. Mehra, Advs.

W.P.(C) 3641/2024 & CAV 118/2024, CM APPL. 15083/2024, CM +APPL. 15084/2024, CM APPL. 15085/2024

DORE REALTORS PRIVATE LIMITED

Through:

Mr. Apoorv Agarwal, Adv., Ms.

..... Petitioner

Prachi Darji, Adv., Ms. Kanishka

Lunia, Adv., Ms. Saloni Singh, Adv.

versus

BANK OF BARODA & ORS.

..... Respondent

Through: Mr. Kirtiman Singh, Mr. Kartik Baijal

and Ms. Shreya V. Mehra, Advs.

W.P.(C) 3642/2024 & CAV 119/2024, CM APPL. 15086/2024, +CM APPL. 15087/2024, CM APPL. 15088/2024

ALVITA REALTORS PRIVATE LIMITED Petitioner

> Mr. Apoorv Agarwal, Adv., Ms. Through:

> > Prachi Darji, Adv., Ms. Kanishka

Lunia, Adv., Ms. Saloni Singh, Adv.

versus





BANK OF BARODA & ORS.

..... Respondent

Through: Mr. Kirtiman Singh, Mr. Kartik Baijal

and Ms. Shreya V. Mehra, Advs.

+ W.P.(C) 3643/2024 & CAV 120/2024, CM APPL. 15089/2024,

CM APPL. 15090/2024, CM APPL. 15091/2024

DEMAS DEVELOPERS PRIVATE LIMITED Petitioner

Through: Mr. Apoorv Agarwal, Adv., Ms.

Prachi Darji, Adv., Ms. Kanishka

Lunia, Adv., Ms. Saloni Singh, Adv.

versus

BANK OF BARODA & ORS.

..... Respondent

Through: Mr. Kirtiman Singh, Mr. Kartik Baijal

and Ms. Shreya V. Mehra, Advs.

CORAM:

HON'BLE THE ACTING CHIEF JUSTICE HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

> ORDER 13.03.2024

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- 1. Learned counsel for the petitioner states that due to the intervention of Mr. Kirtiman Singh, CGSC, the appeals have been listed before the DRAT, Delhi today. In view of the aforesaid development, she does not wish to press the present writ petitions.
- 2. Accordingly, the present writ petitions and applications are dismissed as not pressed.

ACTING CHIEF JUSTICE

MANMEET PRITAM SINGH ARORA, J

MARCH 13, 2024/N.Khanna